

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.02.2021 (WEDNESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	
<b>2.</b>	Comp. App. (AT) (Ins) No. 127 of 2021	State Bank of India Vs. Nutrionex Manufacturers Ltd.	Ankur Mittal	
<b>3.</b>	Comp. App. (AT) (Ins) No. 129 of 2021	Kumud Shekhar Resolution Professional Vs. Value Infrastate India Pvt. Ltd. & Anr.	Rajeev Kumar	
<b>4.</b>	Comp. App. (AT) (Ins) No. 130 of 2021	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta

### **For Admission (After Notice)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 1061 of 2020	India Resurgence ARC Pvt. Ltd. Vs. Amit Metaliks Ltd. & Anr.	Kajal Bhatia	Kumarjit Banerjee-R1 Raj Singhania-R2
<b>6.</b>	Comp. App. (AT) (Ins) No. 1029 of 2020	Amit Suresh Bhatnagar Vs. Bhuvan Madan	Manu Aggarwal	Ravi Sharma
<b>7.</b>	Comp. App. (AT) (Ins) No. 1086 of 2020	PRS Packtech Systems Pvt. Ltd. Vs. Subros Ltd.	Himanshu Kapoor	Rohit Gandhi

**12:00 Noon**

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 832 of 2020	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhuri and Ors.  <b>With</b>	Neeha Nagpal	Indranil Ghose-R1 Madhav Kanoria-R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 846 of 2020	Ramesh Chander Garg & Ors. Vs. Supriyo Kumar Chaudhuri & Ors.	Gautam Singh	Indranil Ghose-R1 Madhav Kanoria-R2

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>10.</b>	Comp. App. (AT) (Ins) No. 731 of 2020  <b>Part Heard</b>	Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors.	P. Vinay Kumar	Kanishk Khetan Anil Goel-R1 P. K. Mullick Deepak Kochhar-R2 Indravadan Rajivbhai Patel-R3
<b>11.</b>	Comp. App (AT) (Ins) No. 904 of 2020  <b>Part Heard</b>	Saurabh Kumar Tikamani Resolution Professional, Lanco Amarkantak Power Ltd. Vs. NRSKS Mines and Minerals Pvt. Ltd.	Aayush Mitruka	Nitin Chowdary Pavuluri

**Note: The Court will rise at 03:00 PM.**

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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**